

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Institutions are declared as “deemed to be universities” by the Central Government on the advice of the University Grants Commission (UGC). Activities of such “deemed to be universities” are subject to prescribed guidelines. UGC has refrained all the deemed universities from opening any new department/institution/off campus centre/off shore campus without the approval of the UGC/Ministry of Human Resource Development. Further, the institutions ‘deemed to be universities’ have been informed that they should not conduct any course under distance mode without the specific approval of the Joint Committee of UGC-AICTE-DEC. UGC has also put the list of institutions ‘deemed to be universities’ and their approved ‘off-campus’ on its website and have cautioned the parents/students to be careful before taking admission in any unauthorized ‘off-campus’ etc.

As per information gathered from UGC, some of the deemed universities have violated the UGC guidelines and established new departments/new institutions/off campus/study centres without the approval of the UGC. The UGC has accordingly sought explanation from these institutions for further action.

Appointment of Principals in colleges

1122. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that about 80 per cent of the colleges affiliated to State Universities have not appointed qualified Principals causing thereby drift in standard of higher education;

(b) if so, what steps would be taken to put the educational house in order; and

(c) if so, whether the Union Government may not share the responsibility alongwith the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Appointment to the posts of Principals of colleges falls within the purview of the concerned State Governments. The University Grants Commission (UGC) has prescribed eligibility conditions for appointment of Principals and has been reiterating the need for appointing regular qualified Principals by the State Governments. The pay structure of teachers and principals in Central Universities and Colleges thereunder have since been revised by Central Government and higher academic standards have been prescribed. Benefits of pay revision are linked to fulfillment of eligibility conditions.

Financial assistance for vocational courses

1123. SHRI P. RAJEEVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any programme undertaken by his Ministry to give financial assistance for vocational courses in catering technology;